NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.34/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s. M/s. Apex Explosives Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Showeto Shanna Adv for Respondents.

2 A P. Wachasundan Adv-Petitones Geehle

ORDER

C.P. No. 34/397-398/CLB/MAH/2011

- 1. Counsels for both the sides are present.
- 2. Due to shortage of time matter cannot be proceeded today.
- 3. As per the consent of both the Ld. Counsels the date of hearing is posted to 11.01.2017.

Dated: 19.10.2016

sd/-Shri M.K. Shrawat

Member (Judicial)